

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:664  
ANSWERED ON:24.11.2006  
ILLEGAL IMPORT OF FOREIGN CARS  
Murmu Shri Hemlal;Pingle Shri Devidas Anandrao

**Will the Minister of FINANCE be pleased to state:**

:

- (a) whether cases of illegal import of foreign cars have come up to the notice of the Government as reported in the Times of India, dated September 8,2006;
- (b)if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a) Yes, Sirs.

(b) During 2005-06, DRI had seized 113 foreign cars imported illegally valued at Rs.38.53 crores involving Customs Duty amounting to Rs.20.41 crores.

(c) After completion of investigations, Show Cause notices have been issued for demand of duty evaded, confiscation of imported vehicles, and taking penal action on the persons against whom evidence is available.